

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.61 of 2012 &  
IA No. 280 of 2012**

**Dated : 21<sup>st</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Rajdhani Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R.1  
Ms. Swapna Seshadri,  
Amicus Curiae

**Appeal No.62 of 2012 &  
IA No. 281 of 2012**

**BSES Yamuna Power Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aashish Gupta

Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Manoj Kr. Sharma for R.1  
Ms. Swapna Seshadri,  
Amicus Curiae

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further submissions on **16.09.2013 at 2.30**

**p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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